

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/61(CHE)/2023
NAME OF THE PETITIONER(S) : E Pearson & Co. Ltd.
NAME OF THE RESPONDENT(S) : Sheba Marine Engineering Pvt. Ltd.
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Ms. Kritika, Ld. Counsel for the Petitioner.
Shri. Vedhavel, Ld. Counsel for the Respondent.

Arguments have already been advanced.

Written submissions also filed by the Petitioner.

Ld. Counsel for the Respondent submits that he has no instructions.

Order Reserved.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs